

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 33/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratmanlal Bhowmik, Adv.
2. Sharmada Mitra, Adv.
3. Sayantani Das, Adv.

for Pet.

1/2/18

1. JISHNU CHODHURY, Adv.
2. PATIKA PARAN BISHWAK, Adv.
3. KULDIP MALICK, Adv.
4. RATUL DAS, Adv.

R-1

1/2/2018

1. RITOBROTOKUMAR MITRA - Adv.
2. D. BHADHURI
3. AMRITABAL C HATTA

ORDER

R-23

Ld. Counsel for the petitioner as also Ld. Counsel for the Respondent No. 1 and Respondent No.23 are present.

It is heard in part.

List on 05.02 2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)